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Only a complaint regarding the appointment of E.D.B.P.M. at Garaul B.O. was received by the Postmaster-General, Patna which is being looked into.

Written Answers

Centrally sponsored schemes for Karnetska in Fifth Plan

5652 SHRI P. R. SHENOY: Will the Minister of PLANNING be pleased to state:

- (a) what are the Centrally sponsored scheme for the Karnataka State under the Fifth Five Year Plan: and
- (b) when these schemes are expected to be completed?

.THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) and (b). The schemes to be included in the Centrally sponsored sector for Karnataka and other States for the Fifth Plan period are currently under discussion with the Ministries and will be finally determined by the National Development Council when it inects next.

Temporary and Permanent Posts of L'.D.Cs. and Assistants lying vacant in the Central Secretariat Services

5653. SHRI S. M. BANERJLE: Will the PRIME MINISTER be pleased to state:

- (a) the number of posts (Cadre-wise) of Upper Division Cierks temporary as well as permanent, in the Central Secretariat Clerical Service lying vacant or not filled in accordance with the instructions of the Department of Personnel contained in their O.M. No. 11 11 73-CS(II), dated the 7th January, 1964 as on 1st March, 1974; and
- (b) the number of posts (Cadre-wise) uf Assistants temporary as well as permanent, in the Central Secretariat Service lying vacant or not filled as on the 1st March. 1974?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSON-NEL (SHRI RAM NIWAS MIRDHA): (a) and (b). As the Central Secretariat Clerical Service and the Assistant's grade of the Central Secretariat Service are decentralised cadres, the required information is not available in the Department of Personnel and Administrative Reforms. It is being collected from the cadre authorities, and will be laid on the table of House.

Exemptions to L.D.C.s in the Central Secretariat Clerical Service who have not Passed Typing Test

5654. SHRI S.M. BANERJEE : Will the PRIME MINISTER be pleased to state the number of Lower Division Clerks in the Central Secretariat Clerical Service as on 1st March, 1974 who have not passed typing test nor have specifically been exempted therefrom?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSON-NEL (SHRI RAM NIWAS MIRDHA): information 15 being collected and will be laid on the Table of the House.

Promotion of L.D.C.s. As U.D.Cs.

5655. SHRI S. M. BANERJLE: Will the PRIME MINISTER be pleased to state:

- (a) the number of Lower Division Clerks. cadre-wise who have not so far been promoted to the Grade of Upper Division Clerks in accordance with the instructions issued by the Department of Personnel and Administrative Reforms vide their O.M. No. 11/11/73-CS(II) dated 7th January, 1974: and
- (b) the steps being taken to promote them in such cadres where there are no

eligible persons but vacancies in the Grade of Upper Division Clerks exist ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSON-NEL (SHRI RAM NIWAS MIRDHA): (a) The requisite information is being collected and will be laid on the Table of the House.

(b) The Central Secretariat Clerical Service is a decentralised Service and normally persons, who have been brought within the zone (i.e. range of seniority) vide this Department of O.M. No. 11/11/73-CS(II), dated the 7th January, 1974, and serving in a particular cadre of that Service are considered for promotion to U.D. Grade in that Cadre against available vacancies. However, if they cannot be promoted to U.D. Grade for want of vacancies in their own cadre, they are considered for nomination to other cadres for appointment as U.D.C.s as and when vacancies are reported by those Cadres in which no eligible L.D.Cs. are available for promotion.

Notices of Termination of Service served on L.D.Cs. in Central Secretariat Clerical Service

5656. SHRI S. M. BANERJEE: Will the PRIME MINISTER be pleased to state: (a) the number of Lower Division Clerks in the Contral Secretariat Clerical Service to whom notices of termination of service were served as per the instructions of the Department of Personnel and Administrative Reforms vide their Memorandum No. 8/24/73-CS(II), dated the 21st July, 1973; and

(b) how many of them have passed typing test as on the 1st March, 1974?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND

IN THE DEPARTENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) and (b). The information is being collected and will be laid on the table of the House.

Calcutta-Delhi Trunk Line

5657. SHRI PRIYA RANJAN DAS MUNSI: Will the Minister of COMMU-NICATIONS be pleased to state:

- (a) whether the Trunk division of Calcutta and the demand line for Delhi from Calcutta Telephone Exchange remain dead or inactive or most of the occasions;
- (b) whether the Ministry are also aware of the fact that the monitors in this Trunk division mostly do not take care of the subscribers: and
- (c) if so, whether any comprehensive enquiry can be arranged in this regard, so that the relation between the subscribers and the telephone department including the service standard can be improved or strengthened?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (PROF. SHER SINGH): (a) No. Sir. Sometimes when the trunk routes are interrupted, it is not possible to maintain the 'demand' trunk services. On such occasions calls are booked and connected in the usual manner. Such occasions are however. not very frequent.

- (b) It has been ascertained that no specific complaints have been received in this regard.
- (c) Minister of Communications and senior officers of the P AT Department have visited Calcutta and studied the position in detail and have devised various ways and means for further improving the telephone service at Calcutta.